

**GOVERNMENT OF JAMMU AND KASHMIR**  
**DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS**  
**(Power Section) Civil Secretariat**  
**Srinagar/Jammu**

**Notification**

Jammu, the 15<sup>th</sup> January, 2026

S.O 88 .- In exercise of the powers conferred under sub-section (1) of section 14 of the Bharatiya Nagarik Suraksha Sanhita, 2023, the Government hereby appoint Sh. Khurshid Ahmad Dar, District Mineral officer, Kulgam to be the Executive Magistrate, who shall exercise all the power of an Executive Magistrate within his territorial jurisdiction of District Kulgam.

**By Order of the Government of Jammu and Kashmir**

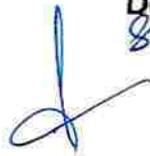
Sd/-  
(Achal Sethi)  
Secretary to Government  
Dated :- 15 -01 - 2026

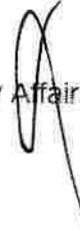
No. LAW-Powr/11/2021-10

Copy to the:- .

1. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
2. Divisional Commissioner, Kashmir.
3. District Magistrate, Kulgam. This is with reference to letter No. DMK/PA/2025-26/3157-3160 Dated:- 29-12-2025 .
4. General Manager, Government Press, Jammu for publication in an extra ordinary issue of the Government Gazette.
5. Concerned Officer
6. S.O. section, Department of Law, Justice and Parliamentary Affairs. (W.7.S.C)
7. Incharge Website section

Additional Secretary to Government  
Department of Law, Justice & PA



  
15.01.2026